

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6715  
ANSWERED ON:09.05.2000  
DELHI LAND REFORMS ACT, 1954  
RAGHUNATH JHA

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether there is no provision in the Delhi Land Reforms Act, 1954 for the transfer of agricultural property in the name of married daughters;
- (b) if so, the reasons therefor; and
- (c) the steps taken by the Government to make provisions for inclusion of married daughters in the Act now?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI BANDARU DATTATREYA )

(a)to(c): The information is being collected and will be laid on the Table of the Sabha.